

EST Registration Form											
1	Application for registration				New		Amendment				
					Central Excise		Service Tax				
2	Name of applicant										
3	Name of business										
4	PAN		Applicant				Business				
5	Constitution of business										
	Proprietorship				Hindu Undivided Family (HUF)				Govt. Deptt.		
	Partnership				Private Limited Company				PSU's		
	Unlimited Company				Public Limited Company				LLP's		
	Society/ Club/ Trust				Others						
6	Indicate existing registrations of the same legal entity:										
	Central Excise		Y/N				CST Registration No		Y/N		
	Service Tax		Y/N				IEC No		Y/N		
	State VAT (TIN)		Y/N				Corporate Identification No		Y/N		
7	Investment in land, plant and machinery (Rs. lakhs) (for Central Excise registration):										
8	Whether applied for centralized registration (for Service Tax registration):										
9	Details of place of business including head office (if multiple premises give information for each)										
	Name of premises/ Building										
	Flat/ Floor/Door/Block No										
	Road/ Street/ Lane										
	Block/ Taluka/ Subdivision/ Town										
	Post office										
	Pin code						Census code				
	Premises		Owned		Leased/ Rented				Telephone No.		
	E-mail address						Fax No				
	Whether invoices issued from the premises				Y/N						
	Nature of business activities carried out at this premises (please tick appropriate):										
	Factory		EOU/ STPI/ EHTP				Service provider		Dealer		
	Importer		Input service distributor				Service recipient		Warehouse		
	Depot		Head office								
	10	Details of bank account (Give details of all the bank accounts used for conducting business):									
	Name of the bank								IFSC Code		
	A/c No.				Type of account				MICR No		
	Name of premises/ Building										
	Flat/ Floor/Door/Block No										
	Road/ Street/ Lane										
	Block/ Taluka/ Subdivision/ Town										
Post office											

	Pin code					Census code	
11	Details of persons (including the authorized signatory) responsible for conducting business:						
	Name of the person	First Name	Middle Name	Surname			
	Father's name	First Name	Middle Name	Surname			
	Designation		Passport No				
	Gender	M/F	PAN			DIN	Email
	Address	Present		Permanent			
	Name of premises/ Building						
	Flat/ Floor/Door/Block No.						
	Road/ Street/ Lane						
	Block/ Taluka/ Subdivision/ Town						
	Post office						
	Pin code						
	If engaged in any other business, give the name of business						
12	Details of goods and output services provided in which the business deals:						
	Sl.No.	Description of goods/ services		CETH/ Clause (105) of section 65 of Finance Act, 1994			
13	Verification						
	I hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my/ our knowledge and belief and nothing has been concealed therefrom						
			Signature of applicant				
	Place		Name of applicant				
	Date		Designation				
